

ORDER SHEETO.A./MA/RA/CP NO. 1208 OF 2004Applicant/s B.R. Sharma Respds. V.O.T. 2008Advocate for Applicant/s V. Budhwar Advocate for Respondent/s K.T. Singh

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>12</u>
	<u>20/XI/08</u> Sri Pankaj Srivastava, advocate holding brief of Sri V. Budhwar, Counsel for applicant drew our attention to Para 4 of the suppl. affidavit ^{filed in the Registry on 23/7/08} has ^{has} prayed not to press this OA. Accordingly, OA is dismissed as not pressed. No order as to costs. <u>M. G. Gautam</u> (Mrs. M. Gautam) M(A) <u>(A.C. Yod)</u> M(C)	